

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 484/MP/2024
Along with IA No. 98/2024

Subject : Petition under Section 79(1)(a) & (f) of the Electricity Act, 2003, read with Regulation 65(1) of the CERC (Conduct of Business) Regulations, 2023.

Petitioner : Power & Electricity Department, Mizoram

Respondents : NEEPCO

Date of Hearing: **26.12.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present: Shri Basava Prabhu Patil, Senior Advocate, PEDM
Shri Alabhya Dhamija, Advocate, PEDM
Shri Akash Lamba, Advocate, PEDM
Shri Samarth Kashyap, Advocate, PEDM
Shri Shreevardhan Dhoot, Advocate, PEDM
Ms. Poorva Saigal, Advocate, NEEPCO
Ms. Pallavi Saigal, Advocate, NEEPCO
Ms. Reeha Singh, Advocate, NEEPCO
Ms. Tanya Singh, Advocate, NEEPCO

Record of Proceedings

The case was called out for a virtual hearing.

2. At the outset, the learned senior counsel for the Petitioner requested time to file rejoinder, this request was not opposed by the learned counsel for the Respondent, who, however, submitted that their reply has been filed within time. She further submitted that the parties have already arrived at an amicable arrangement for payment in 15 EMIs, and the third payment is due in the month of January, 2025.

3. The learned senior counsel for the Petitioner submitted that they will make the payment due in the month of January, 2025 and requested that interim relief granted to the Petitioner may be extended till next date of hearing.

4. The Commission, after hearing the parties, directed as under:

(a) The Petitioner shall pay the instalment amount due for the month of January, 2025 as per the invoice raised by the due date specified i.e. **15.1.2025** and on payment of the said due amount, no coercive action shall be taken against the Petitioner, till the next date of hearing by the Respondent.

(b) The Petitioner is allowed to file its rejoinder on or before **18.1.2025**.



5. The matter will be listed for hearing on **28.1.2025**.

By order of the Commission

**Sd/-
(Deepak Pandey)
Assistant Chief (Law)**

